

(2021) 08 TDSAT CK 0035

In the Telecom Disputes Settlement And Appellate Tribunal

Case No : Cyber Appeal No. 10, 26 Of 2019

Indusind Bank Ltd

APPELLANT

Vs

Amos Corporation & Ors

RESPONDENT

Date of Decision : 06-08-2021

Acts Referred:

Citation : (2021) 08 TDSAT CK 0035

Hon'ble Judges : Brijesh Kumar, Registrar

Bench : Single Bench

Advocate : Mahendra Limaye, Vaibhav Nanda

Judgement

Â Â Rest other parties are absent today. By the last Order dated 19/03/2021, the Registry was directed to list the matter before the Hon'ble Tribunal

at a convenient date but the Registry has reported that the matters could not be listed before the Hon'ble Tribunal due to lockdown. The Registry to

list the matter at the earliest before the Hon'ble Tribunal so that appropriate orders be passed against non appearing of the respondents and Appeal be

made ready for hearing. List the matter before this Court thereafter on 27th September, 2021.Â